# New coal company for ECL projects in Bihar

2317. SHRI MOHAMMED AFZAL *alias* MEEM AFZAL: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that Go vernment have decided to create a new coal company for ECL Coal project in Bihiar;
- (b) whether it is also a fact that Santhal pargana (Bihar) is very rich in coal deposits; and

(c) if so, the details about the proposed company and time frame lor its formation?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) No, Sir.

(b) As per the inventory of coal reserves carried out by Geological Survey of India on 1-1-1993 for seams of 0.9 metre in thickness and above, the coal reserves (million tonnes) in Santhal Parganas are as follows:—

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Proved	Indicated	Inferred	Total
2321.9	5942.45	773.89	9038.30 Upto depth 300 Metre
_	1694.26	770.08	2464.34 Between 300 to 6000 Metre
2521.96	763c .71	1543.97	11502.64 Total upto 600 Metre depth.

(c) does not arise in view of (a) above.

# कोयला अम्पनियों हारा खरीवी गई मशीनें और वाहन

2318. श्री दिलीप सिंह जूरेव : क्या कोयला मंत्री यह बताने की कृपा करेंगे कि :

- (क) एस०ई०सी०एल०,ई०सी०एल० और एन० सी० एल०.द्वारा वर्ष 1990-91, 1991-92 तथा 1992-93 के दौरान खरीदी गई मशीनों और वाहनों की संख्या तथा कीमत का कम्पनीवार और वर्षवार ब्यौरा क्या है;
- (ख) प्रत्येक कंपनी में बेकार हुए नष्ट हुए दुर्घटना ग्रस्त हुए और बिना उपयोग किए हुए वाहनों की संख्या, उनकी लागत और उक्त ग्रविध के दौरान हुए नुकसान की राशि कितनी है; और
- (ग) उक्त ग्रवधि के दौरान मशीनों तथा वाहनों की मरम्मत ग्रौर ग्रतिरिक्त

पुर्जों की खरीद तथा पी०ग्रो०एल० पर हुए व्यय के साथ-साथ पुराने वाहनों ग्रौर मशीनों के निपटान से हुई श्राय का क्यौरा क्या है ?

कोयला मंत्रालय के राज्य मंत्री (श्री अजित कुमार पांजा) : (क) से (ग) इस संबंध में सूचना एकतित की जा रही है ग्रीर सभा पटल पर रख दी जाएगी।

Review of Employment Policy 'in CIL

## 2319. SHRI G. PRATHAPA REDDY: DR. SHRIKANT RAM-CHANDRA JICHKAR:

Will the Minister of COAL be pleased to state:

- (a) what is the total strength of the employees of Coal India Limited;
- (b) what is the total amount of money spent on their emoluments annually;

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- (c) whether any review of the employment policy has been recently done or is proposed to be done; and
- (d) what is the number of employees against whom action for corruption has been taken during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) to (d) Information is being collected and will be laid on the Table of the House.

#### Ghost workers on the rolls of Coal India Limited

2320. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that Coal India Limited has identified 9,000 ghost workers on its rolls:
  - (b) If so, the details thereof; and
- (c) what measures have been taken to curb this practice?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) and (b) No, Sir. However, the following subsidiary companies of Coal India Limited had a few cases of fake employes as detailed below:

Bharat Coking Coal Limited

23 persons who were issued offer of employment in Bhalgora areas in September, 1991 were not genuine. They were iaccordigly denied employment.

### Western Condifields Limited

A complaint received on 20-3-92 alleged that some persons out of 31 who were offered re-employment in Kanhan Area in terms of a Tribunal Award were imposters. State Government authorities investigated the complaint and as per their advice, services of 17 imposters were discontinued.

Eastern Coalfield\* Limited

Manpower audit in Eastern Coal-fialds Limited revealed that 9S persons of bankola Area, 6 persons of Satgram Area, 10 persons of Kajora Area and 24 persons of Salanpur Area had abandoned their jobs long ago but their names were continuing on the rolls of the company. All the cases were detected without any loss to Coal

- (c) Coal India Limited and its subsidiary companies have taken the following steps to eliminate any possibility of existing and continuarce of ghost workers:
  - (i) Issue of tamper proof identity cards to each and every worker;
  - (ii) Payment of wages through banks;
    - (iii) Periodical manpower audlt; and
  - Disciplinary action on the identified long absentees.

# जारंगडीह कोयला खान में कदाचार

2321. श्री अनन्तरायम देवशंकर दर्वे : क्या **कोयला** मंत्री यह बताने की कृपा किंगी कि

- (का) क्या यह सम्ब है कि कोलफील्डस लिमिटेड द्वारा कथारा क्षेत्र स्थित आरंगडीह कोथला खान से प्यात ग्रौर विद्यतः उद्योगों को घटिया किस्म का कोबला संप्लाई किया जारहा है जबकि इस कोयला श्रेत के ग्रधिकारियों द्वारा निजी खरीददारों को ग्रन्छी किस्म का कोयला दिथा जा रहा है भीर घस देने पर इसकी स्थानीय विकी भी की जाती है :
- (ख) पिछले तीन वर्षों के दौरान इस कोयला क्षेत्र का वार्षिक उत्पादन इसकी कुल उत्पादन क्षमता का कितने प्रतिशत है. श्रीर इसकी वर्षवार उत्पादन लागत श्रीर ग्रजित लाभ कितना-कितना है ;